

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 135**

**IA No. 262/2022, 261/2022,**  
**1350/2022, 1877/2022,**  
**478/2023, 479/2023,**  
**1351/2023**

**In**  
**CP (IB) No. 218/Chd/Hry/2020**  
**(Admitted)**

**IN THE MATTER OF:**  
**Pan Portfolios Pvt. Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**KSBL Securities Ltd.**

**... Respondent-Corporate Debtor**

**Under Section: 9, 33(1), 60(5), 43(1) r/w 44(1), 66(1), IBC 2016**  
**Regulation: 33**

**Order delivered on 18.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 29.05.2024.

**Sd/-**

**Court Officer**